

ITEM NO.11

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.961/2021

NEIL AURELIO NUNES & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No. 166090/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 151435/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 107531/2021 - EX-PARTE AD-INTERIM RELIEF, IA No. 107530/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 139369/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 117671/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 151431/2021 - INTERVENTION APPLICATION, IA No. 146778/2021 - INTERVENTION APPLICATION, IA No. 146595/2021 - INTERVENTION APPLICATION, IA No. 472/2022 - INTERVENTION APPLICATION, IA No. 166095/2021 - INTERVENTION/IMPLEADMENT, IA No. 139366/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 110006/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 117669/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

WITH W.P.(C) No.967/2021 (X)

(With IA No. 107614/2021 - EX-PARTE AD-INTERIM RELIEF, IA No.107613/2021 - EXEMPTION FROM FILING AFFIDAVIT and IA No. 110016/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No.1002/2021 (X)

(With IA No.135308/2021 - INTERVENTION APPLICATION and IA No.111778/2021 - STAY APPLICATION)

W.P.(C) No.1021/2021 (X)

(With IA No.139402/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(C) No.1105/2021 (X)

(With IA No.127675/2021 - EX-PARTE STAY and IA No.127676/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 28-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Subodh S. Patil, AOR

Mr. Vivek Singh, AOR

Mr. Arvind Datar, Sr. Adv.
Ms. Charu Mathur, AOR

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Apoorv Kurup, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Shailesh Madiyal, Adv.
Mr. Sugosh Subramanyam, Adv.
Mr. Amrish Kumar, AOR

Mr. Gurmeet Singh Makker, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Gaurav Sharma, AOR
Mr. Kirtiman Singh, Adv.
Mr. Waize Ali Noor, Adv.
Mr. Dhawal Mohan, Adv.
Mr. Prateek Bhatia, Adv.
Ms. Srirupa Nag, Adv.

Mr. A. Mariarputham, Sr. Adv.
Mr. V. Krishnamurthy, Sr. Adv. AAG
Dr. Joseph Aristotle S., AOR
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kumar Mahara, Adv.

Mr. V.K. Biju, AOR

Ms. Ria Sachthey, Adv.
Mr. Chetanya Singh, Adv.
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.
Mr. Umang Tripathi, Adv.

Ms. Archana Pathak Dave, AOR
Mr. Kumar Prashant, Adv.
Ms. Vanya Gupta, Adv.
Mr. Avnish Dave, Adv.
Mr. Pramod Kumar Vishnoi, Adv.
Ms. Himanshi Shakya, Adv.

Mr. Devashish Bharuka, AOR

Mr. Mithu Jain, AOR

Mr. Subodh S. Patil, AOR

Mr. Vikram Hegde, AOR

Mr. R. Nedumaran, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the Petitions on 19 May 2022.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Court Master